

**OFFICE OF THE PR. DISTRICT AND SESSIONS JUDGE**

**REASI**

**NO:-13/PDSJR**

**DATED:-24.04.2020**

**O R D E R**

Consequent upon the directions of the Hon'ble High Court of Jammu and Kashmir Vide Letter No 639/CPC/J dated 24.04.2020, all the Judicial Officers of District Reasi are requested to update all the cases fixed during COVID-19 pandemic lockdown including the Orders/Judgements on CIS/NJDG and report of the same shall be submitted on email id: reasi-dc@jk.gov.in within a week's time for its for onward submission to the Hon'ble High Court.

( Kamlesh Pandit)  
Pr. District and Sessions Judge  
Reasi

Copy to:-

1. Principal Secretary to Hon'ble the Chief Justice, High Court of Jammu and Kashmir for kind perusal of Hon'ble the Chief Justice.
2. Registrar General, Jammu and Kashmir High Court for kind information.
3. Secretary to Hon'ble Administrative Judge ,District Reasi for kind information and perusal of his Lordship.
4. All the Judicial officers of District Reasi for information and compliance.
5. System Officer, District Court Reasi for uploading the same on District court website.
6. Office file.

Pr. District and Sessions Judge  
Reasi